

**NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1**

MP/ CP 13 of 2020

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2020**

**Name of the Company:**

Dr.Sobhagyamal Jain & Ors  
V/s  
Sobhagya Hospital & Research Centre Pvt Ltd  
& Ors

**Section:**

213, 241-242 Co.Act,2013

**ORDER**

Learned PCS appeared for the Petitioner.

Learned Counsel Mr. Manu Aggarwal appeared for Respondent no.1.

Learned Counsel Mr. Mandeep Singh appeared for Respondent no.14.

Learned Counsel Ms. NiluVaidankar appeared for Respondent no.21.

We find that number of petitions are pending in respect of same company.  
Hence, no interim order has been passed in this matter.

List the matter on 24.09.2020

**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

Dated this the 28th day of August, 2020

**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**